

[Shri G.M. Banatwalla]

discussion also at the earliest possible date. That is my submission to you.

MR. DEPUTY SPEAKER: Now the Minister, Mr. Bhagat.

SHRI H.K.L. BHAGAT: The Government feels very much concerned about the communal incidents, of rioting and violence in different parts of the country, including Delhi, Meerut and other places. The situation thus very much demands some serious thinking and some serious steps.

The Government is prepared for the discussion and the Government itself will soon, in consultation with the Hon. Speaker come forward with a motion for the consideration of the communal situation.

MR. DEPUTY SPEAKER: The question is: .

"That this House do agree with the Thirty-eighth Report of the Business Advisory Committee presented to the House on the 29th July, 1987."

The motion was adopted.

16.31 hrs.

MOTION FOR APPOINTMENT OF A JOINT COMMITTEE TO ENQUIRE INTO THE ISSUES ARISING FROM THE REPORT OF SWEDISH NATIONAL AUDIT BUREAU ON THE BOFORS CONTRACT—Contd

[English]

THE MINISTER OF DEFENCE (SHRI K.C. PANT): Sir, I have already moved my Motion.

SHRI G.M. BANATWALLA (Ponnani): Sir, this Motion may not be taken up as most of the opposition are not here.

SHRI K.C. PANT: Sir, friends opposite have chosen to stay away and my hon. friend might like to advise them.

SHRI G.M. BANATWALLA: We are here.

SHRI K.C. PANT: I understand.

MR. DEPUTY-SPEAKER: Let the Minister speak.

SHRI K.C. PANT: I understand the spirit in which you are making the suggestion and I hope that you will persuade our friends to come back. It is no pleasure for us to proceed with this Motion in their absence. In fact, some of them have tabled substitute motions and one would like to hear what they have to say. We have nothing to hide. It is easy for us to get this passed now when they are not here if we have something to hide and we wanted to rush through. Nothing would suit us more than to carry it through when they are not here. But that is not the spirit in which we are approaching it and within reason we would certainly like them to participate in the debate on the Motion and to give us their ideas and to join us in a Joint Parliamentary Committee to investigate the facts and to get at the truth. I do not understand why they are shying away from this. Therefore, we will be perfectly willing, if the House is willing and if the Chair is willing to take this up on Monday. And at that time I will make my statement. I hope my friend will be able to persuade the others also.

MR. DEPUTY-SPEAKER: I feel, the House will accept this.

AN HON. MEMBER: A very good gesture.

MR. DEPUTY SPEAKER: We take up the next item. \_\_\_\_\_

16.32 hrs.

CONSERVATION OF FOREIGN EXCHANGE AND PREVENTION OF SMUGGLING ACTIVITIES (AMENDMENT) BILL

[English]

THE MINISTER OF STATE IN THE